

**(2024) 02 MAN CK 0032**

**Manipur High Court (Imphal)**

**Case No:** Writ Petition (C) No. 626 Of 2007, Miscellaneous Case (Writ Petition (C)) No. 281  
Of 2007

Sujata Paul & Anr.

APPELLANT

Vs

I.T.O. W-2 & Ors.

RESPONDENT

**Date of Decision:** Feb. 12, 2024

**Hon'ble Judges:** Ahanthem Bimol Singh, J

**Bench:** Single Bench

**Advocate:** Brizet, H.S. Paonam, Sanjay Sharma

**Judgement**

Ahanthem Bimol Singh, J

Ms. Brizet, learned counsel appeared for the respondent No. 3.

Mr. H.S. Paonam, learned senior counsel appearing for the petitioners submitted that he has contacted one of the advocates stationed at Guwahati to inform Mr. Sanjay Sharma, learned counsel appearing for the respondent No. 1 about the listing of these cases. The learned senior counsel, accordingly, prays for taking up this matter on 19-02-2024.

As prayed for, list these cases again on 19-02-2024.

Registry is directed to delete the name of Mr. S. Suresh, learned counsel from the cause list.